

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 210
ANSWERED ON 20.07.2023

TRAINING TO SET-UP NEW INDUSTRIES

210. SHRI NARANBHAI KACHHADIYA
SHRI DEVJI M. PATEL
SHRI DILIP SAIKIA
SHRI RANJEETSINGH NAIK NIMBALKAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government provides any training to set-up new industries with the help of solar energy and to encourage the concerned entrepreneurs;
- (b) if so, the details thereof;
- (c) whether the Government proposes any scheme to set-up more and more solar energy plants in rural areas of the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy (MNRE) does not have any scheme to provide training to set-up new industries with the help of solar energy. However, MNRE implements the Suryamitra Programme through National Institute of Solar Energy (NISE) Gurugram, an autonomous organization under the Ministry, to train solar PV technicians for installation, operation and maintenance of solar power projects.

(c) & (d) The Ministry of New and Renewable Energy (MNRE) is implementing various schemes/Programmes to encourage setting up of solar energy plants in the country, including in the rural areas. The details of ongoing schemes/Programmes are given at **Annexure**.

Annexure referred to part (c) & (d) of the Lok Sabha unstarred question No. 210 to be answered on 20.07.2023

Details of ongoing schemes to set-up solar energy plants in the country

Scheme/ Programmes	Financial support presently available as per the Scheme
<p>a) Rooftop Solar Programme (RTS) Phase-II</p>	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p> <p>The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme</p> <p>(i) For Residential Sector</p> <ul style="list-style-type: none"> • Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp • CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp • CFA up to 20% for Group Housing Society (GHS)/ Resident Welfare Associations (RWAs) capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.</p>
<p>b) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) Scheme</p>	<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme.</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.</p> <p>Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW.</p>

	<p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas.</p> <p>Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p>Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation.</p> <p>Benefit available: (a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. However, in North Eastern States, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.</p> <p>(b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW available from MNRE.</p>
<p>c) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers</p>	<p>Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.</p>
<p>d) Solar Park Scheme</p>	<p>Up to 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).</p> <p>20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.</p>